

## HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement No. 12836 /R.(J.)/2021

Bilaspur, Dated 17/12/2021

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| 1.  | The P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.  |
| 2.  | The Private Secretary to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.                        |
| 3.  | The Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.                     |
| 4.  | The Private Secretary to Hon'ble Mr. Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.                          |
| 5.  | The Private Secretary to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.                        |
| 6.  | The Private Secretary to Hon'ble Mr. Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.         |
| 7.  | The Private Secretary to Hon'ble Mr. Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.                  |
| 8.  | The Private Secretary to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.                    |
| 9.  | The Private Secretary to Hon'ble Mr. Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.                      |
| 10. | The Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur to place it before Her Lordship.                         |
| 11. | The Private Secretary to Hon'ble Mr. Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.                   |
| 12. | The Private Secretary to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.            |
| 13. | The Private Secretary to Hon'ble Mr. Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.                   |
| 14. | The Registrar General, High Court of Chhattisgarh, Bilaspur.  |
| 15. | The Registrar (Vigilance/I & E/Judicial/S & A Cell), High Court of Chhattisgarh, Bilaspur.  |
| 16. | The Registrars (Ministerial), High Court of Chhattisgarh, Bilaspur.   |
| 17. | The Joint Registrars (M), High Court of Chhattisgarh, Bilaspur.   |
| 18. | The Additional Registrars (Judl./D.E. & E/Admn./Classification/Criminal),<br>I/cRegistrar (Computerization/C.P.C.), High Court of Chhattisgarh, Bilaspur. |

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| 19. | The Advocate General, Government of Chhattisgarh, Bilaspur.  |
| 20. | The Secretary, High Court Legal Services Committee, Bilaspur.  |
| 21. | The Secretary, High Court Bar Association, Bilaspur.   |
| 22. | The Assistant Solicitor General of India, Central Govt., High Court Premises, Bilaspur.  |
| 23. | The Deputy/Assistant Registrars/ Section Officers/ In-charge (O/o AR(J)/Civil/ Criminal/ Writ/ Central Filing/Cause List Section/ Lawazima/ Paper Book & Inspection/ Library/ Protocol/ Court Officer/S.W./Supreme Court Section), High Court of Chhattisgarh, Bilaspur. |
| 24. | The OIC-NIC, High Court of Chhattisgarh, Bilaspur for uploading the same on Internet.  |

  
(Santosh Kumar Tiwari)  
Registrar (Judicial)

**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ROSTER**

Following shall be the Roster for the High Court of Chhattisgarh, Bilaspur for  
20.12.2021 & 21.12.2021 :-

| <b><u>DIVISION BENCH</u></b> |   |  |
|------------------------------|---|--|
| 01.                          | <b><u>Division Bench – I</u></b><br>Hon'ble Mr. Justice Goutam Bhaduri<br>&<br>Hon'ble Mr. Justice Naresh Kumar Chandravanshi           | <ul style="list-style-type: none"><li>➤ All Writ Matters of Division Bench</li><li>➤ Writ Appeals.</li><li>➤ Public Interest Litigation Petitions.</li><li>➤ Writ Petitions.</li><li>➤ Habeas Corpus Petitions.</li><li>➤ Tax Cases including Writ Appeals of Tax Cases.</li><li>➤ All Civil Matters of Division Bench</li><li>➤ Company Appeals</li></ul> |
| 02.                          | <b><u>Division Bench – II</u></b><br>Hon'ble Mr. Justice Rajendra Chandra Singh Samant<br>&<br>Hon'ble Mr. Justice Arvind Singh Chandel | <ul style="list-style-type: none"><li>➤ All Criminal Matters of Division Bench</li><li>➤ Commercial Division Bench Cases</li></ul>   |

| <b><u>SINGLE BENCH</u></b> |  |   |
|----------------------------|--|---|
| 01.                        | <b><u>Single Bench – I</u></b><br>Hon'ble Mr. Justice Sanjay K. Agrawal    | <ul style="list-style-type: none"> <li>➤ Writ Petitions (S) from 2016 onwards</li> <li>➤ Bail Applications under Section 439 Cr.P.C. (NDPS and POCSO Act Matters)</li> <li>➤ Appeals under Section 14A of the Scheduled Castes &amp; Scheduled Tribes (Prevention of Atrocities) Act, 1989, arising out of order of the Special Court.</li> </ul> |
| 02.                        | <b><u>Single Bench – II</u></b><br>Hon'ble Mr. Justice P. Sam Koshy        | <ul style="list-style-type: none"> <li>➤ Writ Petition (C)</li> <li>➤ All nature of Writ Petitions (WP) up to the year 2006.</li> </ul>   |
| 03.                        | <b><u>Single Bench - III</u></b><br>Hon'ble Mr. Justice Sanjay Agrawal     | <ul style="list-style-type: none"> <li>➤ Writ Petition (T)</li> <li>➤ Writ Petition (S) up to the year 2015</li> <li>➤ Miscellaneous Appeals (Compensation)</li> <li>➤ All Miscellaneous Appeals.</li> <li>➤ All other Civil Matters which have not been assigned to any Single Bench.</li> </ul>   |
| 04.                        | <b><u>Single Bench – IV</u></b><br>Hon'ble Mr. Justice Parth Prateem Sahu  | <ul style="list-style-type: none"> <li>➤ Bail Applications under Section 439 Cr.P.C. (Except NDPS and POCSO Act Matters)</li> <li>➤ All Bail Applications under Section 438 Cr.P.C.</li> </ul>  |
| 05.                        | <b><u>Single Bench – V</u></b><br>Hon'ble Mr. Justice Narendra Kumar Vyas  | <ul style="list-style-type: none"> <li>➤ Second Appeals</li> <li>➤ First Appeals</li> <li>➤ Writ Petition (L)</li> <li>➤ Criminal Appeals</li> <li>➤ Criminal Revisions</li> <li>➤ Criminal Reference (SB)</li> </ul>   |
| 06.                        | <b><u>Single Bench – VI</u></b><br>Hon'ble Mr. Justice Deepak Kumar Tiwari | <ul style="list-style-type: none"> <li>➤ Writ Petition (Cr.)</li> <li>➤ Petitions under Section 482 Cr.P.C. and Cr.M.P.</li> <li>➤ Writ Petition (227)</li> <li>➤ Acquittal Appeals and Leave to Appeals.</li> <li>➤ Transfer Petition (Civil)</li> <li>➤ Transfer Petition (Criminal)</li> </ul>   |

Sd/-  
(CHIEF JUSTICE)  
17/12/2021